OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI

MODIFIED OFFICE ORDER

In partial modification of the earlier Link Roster and in view of the transfer of Sh. Sanjay Yadav (Bailiff), the Link Roster for the Bailiffs of the Nazarat Branch, West District, for execution of warrants is hereby modified. Accordingly, Sh. Dalel Singh (Bailiff) is hereby assigned the execution work in place of Sh. Sanjay Yadav (Bailiff). This modified roster shall come into force with immediate effect:-

| SI. No. | Name of Bailiff | 1st Link Bailiff | 2nd Link Bailiff | 3rd Link Bailiff | 4th Link Bailiff | 5th Link Bailiff | 6th Link Bailiff |
|------------|-----------------------|--------------------|-----------------------|-----------------------|-----------------------|-----------------------|--------------------|
| 1. | Sh. Girish | Sh. Jai Bhagwan | Sh. Ganga Singh | Sh. Vijender Kumar | Sh. Prabhat Sharma | Sh. Dalel Singh | Sh. Bijender Singh |
| 2. | Sh. Prabhat Sharma | Sh. Bijender Singh | Sh. Girish | Sh. Dalel Singh | Sh. Jai Bhagwan | Sh. Vijender Kumar | Sh. Ganga Singh |
| 3. | Sh. Jai Bhagwan | Sh. Prabhat Sharma | Sh. Dalel Singh | Sh. Ganga Singh | Sh. Bijender Singh | Sh. Girish | Sh. Vijender Kumar |
| 4. | Sh. Dalel Singh | ISB. Cianga Singh | Sh. Vijender Kumar | Sh. Bijender Singh | Sh. Girish | Sh. Jai Bhagwan | Sh. Prabhat Sharma |
| 5. | Sh. Bijender Singh | Sh. Dalel Singh | Sh. Jai Bhagwan | Sh. Prabhat Shamia | Sh. Ganga Singh | Sh. Vijender Kumar | Sh. Girish |
| 6. | Sh. Vijender Kumar | ISh. Girish | Sh. Prabhat Sharma | Sh. Ganga Singh | Sh. Dalel Singh | Sh. Jai Bhagwan | Sh. Bijender Singh |
| 7. | Sh. Ganga Singh | | Sh. Bijender Singh | ISD Carish | Sh. Prabhat Sharma | Sh. Dalel Singh | Sh. Jai Bhagwan |

Note:-

All other terms and conditions of the existing Link Roster shall remain unchanged and shall continue to be in force.

> (ANSHUL MEHTA) ADMINISTRATIVE OIVIL JUDGE (WEST) TIS HAZARĮ, DELHI

37868-3788/ No._____NAZ/ACJ(WEST)/2025 DELHI,DATED

Copy forwarded for information & necessary action to:

- PS to the Ld. Principal District & Sessions Judge (West) 1.
- 2. The Ld. concerned Courts of West District.
- 3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts.
- 4. The Officials Concerned.
- Dealing official, R&I Branch, West District to upload the above order on LAYERS for information. 5.
- 6. Dealing official, Website Room, Tis Hazari Courts, to upload the above order on the website of Delhi District Courts.
- 7. The In-charge, Nazarat Branch (West), Tis Hazari Courts, Delhi, with the direction to bring this order to the notice of all concerned Officials, Naib Nazirs and Civil Nazirs of West District. Copies be also pasted on notice boards of the Nazarat Branch.

8. Office File.

> (ANSHUL MEHTA) ADMINISTRATIVE CLVIL JUDGE (WEST) TIS HAZARI DELHI